

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2363
ANSWERED ON:06.08.2003
WORKSHOPS SEMINARS ON PFA ACT
UMMAREDDY VENKATESWARLU

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have conducted a number of workshops and seminars to familiarize traders and retailers with various and diverse provisions of the PFA Act;
- (b) the number of sensitization workshops held in 2002-2003, State-wise;
- (c) the number of retailers and consumers reached through such workshops;
- (d) whether the State Government officers were also sensitized on this Act; and
- (e) if so, the steps proposed to be taken by the Government to involve more retailers and consumers in order to make them familiar with PFA Act?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) to (e): Ministry of Health & Family Welfare (PFA Division), in collaboration with VOICE (a Consumer Organization), New Delhi and Consumer Coordination Council, New Delhi, as well as the State Government's have conducted sensitization programmes and training-cum-workshops for consumers, retailers, traders and industries on implementation of PFA Act, 1994 and Rules made thereunder, as follows:

Name of the Station Dates of the training cum
workshop for sensitization No. of persons trained (Retailers/
Consumers/Traders and Manufacturers)

Mumbai	10th January, 2002	27
Mumbai	11th January, 2002	23
Kolkata	20th February, 2002	45
Kolkata	21st February, 2002	39
New Delhi	13th March, 2002	33
New Delhi	14th March, 2002	31
Lucknow	20th December, 2002	95
Bhopal	11th February, 2003	65
Chennai	4th April, 2003	65

This activity will continue.